

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-1464(PB)/2018

IN THE MATTER OF:

A'XYKno Capital Services Pvt. Ltd. Applicant/petitioner
v.
Rattan India Power Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.06.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner Mr. Nikhil Nayyar, Sr. Adv. with Mr. Vikram Hegde
& Mr. Naveen Chandra Hegde, Advs.
For the Respondent Ms. Varsha Banerjee & Mr. Kunal Godhwani, Advs.

ORDER

Rejoinder is not on record which is stated to have been filed in
the registry today.

List for arguments on 14.06.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)